

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.02.2024 AT 12:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB) No.105/9/AMR/2019	Main Case	9 of IBC	Trishla Minerals Vs Segno Ceramics Pvt Ltd
	IA(IBC)/108/2022	60(5) of IBC	Madhavi Edible Bran Oils Private Limited Vs. Immanesni Eswara Rao (IRP) and Narahari Prasad Narasimha Rao (suspended Director)
	IA(IBC)/94/2022	43 of IBC	Immaneni Eshwara Rao (IRP) Vs. Nara Hari Prasad Narasimha Rao & 4 others (in the matter of M/s Segno Ceramics Private Limited)

ORDER

IA (IBC)/108/2022:

Mr. Juber Hussain, Proxy counsel for R2 and Mr. Avinash Krishnan Ravi, Proxy counsel for the RP present. At the request of both the counsels, for hearing, list the matter on 14.03.2024.

IA (IBC)/94/2022:

Mr. Juber Hussain, Proxy counsel for R1 and Mr. Avinash Krishnan Ravi, Proxy counsel for the RP present. At the request of both the counsels, for hearing, list the matter on 14.03.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**